## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

**Dated: 17<sup>th</sup> May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

MIDC Marol Industries Association .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission .... Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr. S.B. Upadhyay, Sr. Adv.

Mr. Avijeet Lala Ms. Shikha Pandey

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan

Ms. Anchal Arora for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.

Mr. Abhishek Munot Mr. Kunal Kaul

Mr. Akshat Jain for Tata Power

Mr. Sanjay Sen, Sr. Adv. Mr. Hasan Murtaza

Ms. Malavika Prasad for R-2

Mr. Harinder Toor a /w Mr. I.P.S. Oberoi

Mr. V.K. Patil (Rep.) for R-4

## **ORDER**

List the matter for further hearing on 21.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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